

LOGIX CITY DEVELOPERS PRIVATE LIMITED
Date of Commencement of CIRP - 17th August, 2022
List of Operational Creditors as on 1st September, 2022

S. No.	Name of Creditor	Details of Claim Received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of Claim Not Admitted	Amount of Claim Under-verification	Remarks, if any
		Date of Receipt	Amount Claimed	Amount of Claim Admitted	Nature of Claim	Amount Covered by Security Interest	Amount Covered by Guarantee	Whether related party?	% of Voting Share in CoC					
		Amount in Rs.												
1	Piyush Kumar Gupta	01.09.2022	78,570	-	Unsecured OC								78,570	Work Order/Letter of Intent missing. Acknowledgement from CD of the services not provided
2	Sophisticated Industrial Materials Analytic Labs Pvt. Ltd.	01.09.2022	27,19,374	1,15,497	Unsecured OC								26,03,877	Amount admitted to the extent balance in books of Account
3	Colliers International (India) Property Services Pvt. Ltd.	01.09.2022	2,33,16,357	67,05,746	Unsecured OC								1,66,10,611	Amount admitted to the extent balance in books of Account
4	360 Realtors LLP	01.09.2022	1,79,20,106	-	Unsecured OC								1,79,20,106	No copy of work order, GST returns, ledger account and confirmation from the CD for the services given. Further, Claim filed in form CA instead of Form B.
5	New Okhla Industrial Development Authority	01.09.2022	6,07,74,76,966	5,13,97,26,617	Secured	As per Lease Deed dated 08.06.2011, first charge on plot towards payment of all outstanding dues. However, Claimant has not provided any instrument for registration of charge with MCA, as required under section 77(1) of Companies Act 2013							93,77,50,349	
Total			6121511372.52	5,14,65,47,860									97,49,63,513	

